

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3995/2017

New Delhi, this the 16th day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Vikash Kumar,
S/o. Sh. Rishi Pal,
Working as Senior Clerk,
in the office of Asstt. Divl. Er.,
Northern Railway, Delhi Division,
Merrut, U.P. .. Applicant

(By Advocate : Shri R.K. Shukla)

Versus

1. Union of India
Through The G.M.,
N.R. Headquarter, Baroda House,
New Delhi.
2. The Divl. Railway Manager,
Delhi Division,
State Entry Road,
Paharganj, New Delhi.
3. The Sr. Divl. Pers. Engineer,
Northern Railway, Delhi Division,
Paharganj, New Delhi.
4. The Divl. Personnel Officer,
Northern Railway, Delhi Division,
Paharganj, New Delhi. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. The instant O.A. is filed questioning the order dated 29.09.2017, whereunder the respondents have refused the request

of the applicant to withdraw his promotion to a post of Office Superintendent (Engineering) in Level-6.

3. In the circumstances, we do not find any valid ground to entertain the O.A. and, accordingly, the same is dismissed. No order as to costs.

Let a copy of this O.A. be enclosed to this order.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /